

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE ASHOK MENON

FRIDAY, THE 15TH DAY OF MAY 2020 / 25TH VAISAKHA, 1942

Tr.PC.NO.214 OF 2020

(IN THE MATTER OF O.P. NO. 231/2020 OF THE FAMILY COURT,
IRINJALAKUDA)

PETITIONER/RESPONDENT

K.S. SANALKUMAR,
AGED 38 YEARS, S/O. SUGATHAN,
TECHNICAL GRADE - I,
SENIOR SECTION ENGINEER,
DIESEL LOCO SHED, SOUTHERN RAILWAY,
ERNAKULAM JUNCTION RAILWAY STATION,
ERNAKULAM - 682 016.

BY ADV. SRI.K.R VINOD

RESPONDENT/PETITIONER

DHANYA V.G.,
AGED 36, W/O. K.S. SANALKUMAR,
PRESENTLY RESIDING AT VELLANCHERY HOUSE,
SOLVENT ROAD, IRINJALAKUDA P.O., THRISSUR,
AND WORKING AS TECHNICAL GRADE - II,
DIESEL LOCO SHED, SOUTHERN RAILWAY,
ERNAKULAM JUNCTION RAILWAY STATION,
ERNAKULAM - 682 016.

THIS TRANSFER PETITION (C) HAVING COME UP FOR ADMISSION
ON 15.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

ASHOK MENON, J.

Tr.PC No.214 of 2020

Dated this the 15th day of May, 2020

O R D E R

Issue notice to the respondent by e-mail.

In the meanwhile, the proceedings in O.P.No.231/2020 pending before the Family Court, Irinjalakuda, shall stand stayed for a period of one month.

ASHOK MENON
JUDGE

dkr